

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-509
(IB)-1128(ND)/2020

IN THE MATTER OF:

Mr. Naresh Kumar Basia

.....Applicant

SECTION

U/s 94(1) of (IBC)

Order delivered on 05.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

This is a petition under Section 94(1) of the IBC. Ld. Counsel on behalf of the Resolution Professional submitted that the report under Section 99 has been filed. However, the same is not listed today. List the matter on **23.08.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)